

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110

IA No. 97/JPR/2019

IA No. 124/JPR/2019

IA No. 126/JPR/2019

IA No. 193/JPR/2019

IA No. 229/JPR/2019

IA No. 338/JPR/2019

IA No. 84/JPR/2020

IA No. 85/JPR/2020

IA No. 86/JPR/2020

IA No. 158/JPR/2020

IA No. 92/JPR/2021

MA (IBC) No. 04/JPR/2022

IA No. 466/JPR/2023

Cont. (IBC) No. 08/JPR/2023

IA No. 199/JPR/2024

CP No. (IB)- 726(ND)/2018

Under Section 9 of IBC, 2016

In the matter of:

Manohar Karamchandani

... Operational Creditor/Applicant

Versus

Balajidham Build Estate Pvt. Ltd.

... Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 09.07.2024.



**(Prabhu Dayal Sewda)
Court Officer**

May 01, 2024